

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA2080/2003

New Delhi this the 17th day of February, 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri S.A. Singh, Member (A)

1. Pratap Singh S/O Shri Khem Chand
R/O 1170, Lodhi Complex,
New Delhi.
2. Phool Singh S/O Shri Trikha,
R/O G-231, Srinivaspuri, New Delhi.
3. Ch. Chander Pal S/O Sh. Tofa Singh,
R/O 34/177, Trilokpuri, New Delhi.
4. Jagbir Singh S/O Shri Deep Chand,
R/O F-105, Sewa Nagar, New Delhi.
5. Ram Khilwan S/O Shri Buddhai,
R/O 3/3 D, DIA Area, Gole Market,
New Delhi.

..Applicants

(By Advocate Shri Inderjeet Singh)

VERSUS

1. Union of India,
through Secretary,
Ministry of Urban Affairs
and Employment, Nirman Bhawan,
New Delhi.
2. Director General of Works,
Central Public Works Department,
Nirman Bhawan, New Delhi.

..Respondents

(By Advocate Shri M.K. Bhardwaj proxy counsel
for Shri A.K. Bhardwaj)

O R D E R (ORAL)

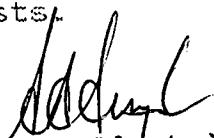
(Hon'ble Shri Shanker Raju, Member (J)

As an anomaly existed in the pay scales of Senior Mali and the higher post of Chowdhary (Skilled) which became identical thereby placing the "Supervisor" and the "supervised" being the one and the same scale of pay, the applicants seek the revised pay scales w.e.f. 1.1.1986 and 1.1.1996.

2. OA 3255/2002 filed earlier was dismissed as withdrawn to enable the applicants to make an appropriate representation. Applicants preferred the representation which has still not been decided by the respondents so far.

3. In the interest of justice, OA is disposed of with a direction to the respondents to meticulously consider the representation filed by the applicants and pass a detailed, reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. The present OA shall also be treated as a supplementary representation of the applicants.

4. OA stands disposed of as above. No order as to costs.


(S.A. Singh)
Member (A)


(Shanker Raju)
Member (J)

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